

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 13, 2006

No. 947 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vikas Goyal**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Farrukhabad in the vacant court.

No. 948 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Tanya Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi in the vacant court.

No. 949 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Prashant Mittal**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut in the vacant court.

No. 950 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Shelly Roy**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hathras in the vacant court..

No. 951 /DR(S)/2006

Sri **Bhoopendra Rai**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad in the vacant court.

No. 952 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjeev Kumar Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad in the vacant court.

No. 953 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Kamlesh Kumar Pathak**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

No. 954 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Hitendra Hari**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mau in vacant court.

No. 955 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sandeep Gupta**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mirzapur.

No. 956 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Chandra Bhan Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etah.

No. 957 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Harsh Agarwal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pilibhit.

No. 958 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Shailendra Nigam**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Fatehpur in the vacant court.

No. 959 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Humayun Rasheed Khan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 960 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Brahmatej Chaturvedi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 961 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Monica Thakur**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 962 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sarvesh Kumar Pandey**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 963 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Mridula Mishra**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sitapur in the vacant court.

No. 964 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Dinesh Tiwari**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Raibareli in the vacant court.

No. 965 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Dev Kant Shukla**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Fatehpur.

No. 966 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Shikha Srivastava**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow in the vacant court.

No. 967 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Pallavi Agarwal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jyotiba Phule Nagar.

No. 968 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhinitam**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghaziabad.

No. 969 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ifraque Ahmad**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ghazipur in the vacant court.

No. 970 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Bhoopesh Kumar Gupta**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hamirpur.

No. 971 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Sonica Choudhary**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Moradabad.

No. 972 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Anamika Chauhan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 973 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Richa Joshi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Fatehpur.

No. 974 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Neetu Pathak**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Barabanki in the vacant.

No. 975 /DR(S)/2006

Sri **Ram Kishore Pandey**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 976 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhay Krishna Tiwari**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur.

No. 977 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Keshav Goyal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hathras.

No. 978 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Rakhi Dixit**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Fatehpur.

No. 979 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Nitish Kumar Rai**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 980 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Smt. **Sandhya Srivastava**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow in the vacant court.

No. 981 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rakesh Kumar Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad in the vacant court.

No. 982 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Premendra Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 983 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Nisha Srivastava**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad in the vacant court.

No. 984 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Bhagirath Verma**, Candidate Civil Judge, Junior Division to be Civil Judge, Junior Division (East), Hardoi in the vacant court.

No. 985 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vijay Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mau.

No. 986 /DR(S)/2006

Sri **Ajai Kumar Shahi**, Additional Civil Judge, Junior Division, Basti is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti in the vacant court.

No. 987 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohd. Aslam Siddiqui**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division Basti.

No. 988 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vikas Nagar**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah in the vacant court.

No. 989 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ashish Varma**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi in the vacant court.

No. 990 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohd. Neyaz Ahmad Ansari**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 991 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rakesh Tripathi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 992 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Amit Malaviya**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 993 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohd. Ahmad Khan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 994 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhai Srivastav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mirzapur.

No. 995 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mukesh Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

No. 996 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Anutosh Kumar Sharma**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffarnagar in the vacant court.

No. 997 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pramod Kumar**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia in the vacant court..

No. 998 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Nirupama Vikram**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sitapur.

No. 999 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rajeev Ranjan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1000 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pawan Kumar Srivastava**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ballia.

No. 1001 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Pratibha Saxena**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pilibhit.

No. 1002 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Garima Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur in the vacant court.

No. 1003 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Arti Fauzdar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghaziabad.

No. 1004 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Satyawan Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1005 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rajesh Parasher**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bulandshahr in the vacant court..

No. 1006 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vikas Gupta**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bulandshahr.

No. 1007 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Smt. **Kavita Mishra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 1008 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Reshma Praween**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun in the vacant court.

No. 1009 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Kashi Nath**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 1010 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 1011 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rajesh Narain Mani Tripathi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Faizabad.

No. 1012 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Umakant Jindal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etah.

No. 1013 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Deepa Rai**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Raibareli in the vacant court.

No. 1014 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Alpana Shukla**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur in the vacant court.

No. 1015 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gyanender Singh Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 1016 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gaurav Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

No. 1017 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhinay Kumar Mishra**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sonbhadra in the vacant court.

No. 1018 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Amit Veer Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bulandshahr.

No. 1019 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pushpender Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lalitpur.

No. 1020 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pranvijay Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1021 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Atul Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Raibareli.

No. 1022 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Samar Vishal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etawah.

No. 1023 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Swapna Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

No. 1024 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Amit Kumar Pande**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division Agra.

No. 1025 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Alok Dwivedi**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi in the vacant court

No. 1026 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Shikha Pathak**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Meerut.

No. 1027 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Dhirendra Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

No. 1028 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Chandra Mani Mishra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

No. 1029 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gopal Tiwari**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba in the vacant court.

No. 1030 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Niharika Chauhan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 1031 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gagan Kumar Bharti**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri in the vacant court.

No. 1032 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Amit Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1033 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohd. Qamruzzama Khan**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kaushambi in the vacant court.

No. 1034 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sudhakar Rai**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 1035 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay Mishra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 1036 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vishnu Prasad Agrawal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 1037 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abid Shamim**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

No. 1038 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Niraj Gautam**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ballia.

No. 1039 /DR(S)/2006

Sri **Dinesh Singh**, Additional Civil Judge, Junior Division, Aligarh is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh in the vacant court.

No. 1040 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Jyotsna Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division Aligarh in the vacant court.

No. 1041 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhishek Pandey**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mirzapur.

No. 1042 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Arvind Misra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 1043 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Tarun Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 1044 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Divaker Dwivedi**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad in the vacant court.

No. 1045 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Amrita Shukla**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur in the vacant court.

No. 1046 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Shaila**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jyotiba Phule Nagar.

No. 1047 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Subhash Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 1048 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Shyamal Mishra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 1049 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rakesh Vashisht**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 1050 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mridul Dubey**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Firozabad in the vacant court.

No. 1051 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Surya Prakash Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Faizabad.

No. 1052 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Anand Prakash**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Basti.

No. 1053 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Naveen Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 1054 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Brijendra Kumar Pandey**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Moradabad.

No. 1055 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gaurav Sharma**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly in the vacant court.

No. 1056 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Chandra Vijay Srinet**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1057 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Kumar Mayank**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chandauli in the vacant court.

No. 1058 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ram Pratap Singh Rana**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Firozabad.

No. 1059 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Chhaya Nain**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Muzaffarnagar.

No. 1060 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Akhilesh Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mainpuri.

No. 1061 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **August Kumar Tiwari**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 1062 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Shabistan Aquil**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffarnagar in the vacant court.

No. 1063 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sushil Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rampur.

No. 1064 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Shahnawaz Taukir Khan Tanveer**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 1065 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pawan Kumar Shukla**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rampur.

No. 1066 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Akhileswar Prasad Mishra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 1067 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Prabha Nath Tripathi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Basti.

No. 1068 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mahesha Nand Jha**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sonbhadra.

No. 1069 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vinod Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Basti.

No. 1070 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gajendra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bareilly.

No. 1071 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Chandra Shekhar Misra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 1072 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Sakshi Sharma**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etah.

No. 1073 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gyanendra Rao**, Candidate Civil Judge, Junior Division to be Civil Judge, Junior Division, Shrawasti at Bhinga in the vacant court.

No. 1074 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pramod Kumar Gangwar**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lakhimpur Kheri in the vacant court.

No. 1075 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Kumar Prashant**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1076 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Harbans Narain**, Candidate Civil Judge, Junior to be Additional Civil Judge, Junior Division, Allahabad.

No. 1077 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Tabrez Ahmed**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Baghpat.

No. 1078 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sunil Kumar Sharma**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 1079 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Jeetendra Mishra**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly in the vacant court.

No. 1080 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Balkrishna N Ranjan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

No. 1081 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Subodh Varshney**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hathras.

No. 1082 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Kusum Lata**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sitapur in the vacant court.

No. 1083 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rakesh Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1084 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rajeev Kumar Paliwal**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah in the vacant court.

No. 1085 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Praveen Kumar Pandey**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1086 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Avinash Chandra Mishra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

No. 1087 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ravindra Kumar Dwivedi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mirzapur.

No. 1088 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhishek Srivastava**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

No. 1089 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pravez Akhtar**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri in the vacant court.

No. 1090 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Aditya Chaturvedi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

No. 1091 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Nirbhay Narain Rai**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

No. 1092 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ravindra Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Raibareli.

No. 1093 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Radhey Mohan Srivastava**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

No. 1094 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhay Pratap Singh**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 1095 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Neha Anand**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Raibareli.

No. 1096 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Prakash Tiwari**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

No. 1097 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Siddharth Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

No. 1098 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Shabih Zehra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 1099 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Kavita Nigam**, Candidate Civil Judge, Junior Division to be Civil Judge, Junior Division, Ram Sanehi Ghat sitting at Barabanki in the vacant court.

No. 1100 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Smt. **Nisha Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

No. 1101 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Umesh Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1102 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Harshvardhan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1103 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Reema Bansal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etah.

No. 1104 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Aparna Pandey**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

No. 1105 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Sneha Tyagi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Budaun.

No. 1106 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Asad Ahmad Hashmi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1107 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Achche Lal Gupta**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1108 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Subodh Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etawah.

No. 1109 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Amit Kumar Prajapati**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

No. 1110 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Dinesh Kumar Chaurasia**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ballia.

No. 1111 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Kanchan**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi in the vacant court.

No. 1112 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 **Km. Shikha Pradhan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hardoi.

No. 1113 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 **Km. Anu Saxena**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etah.

No. 1114 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rakesh Patel**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

No. 1115 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohammad Rafi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etawah.

No. 1116 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Mamata Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ballia.

No. 1117 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Parul Srivastava**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mirzapur.

No. 1118 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay Kumar Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1119 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Sapna Shukla**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sitapur.

No. 1120 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Chhavi Asthana**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Faizabad.

No. 1121 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 **Km. Nupur**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rampur.

No. 1122 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Anuradha Pundir**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bijnor.

No. 1123 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohd. Suhaib Asif**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chitrakoot in the vacant court.

No. 1124 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Archna Gupta**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur in the vacant court.

No. 1125 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Avadhesh Pandey**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Barabanki.

No. 1126 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Anil Kumar Seth**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bhadohi at Gyanpur in the vacant court.

No. 1127 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Netra Pal Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun in the vacant court.

No. 1128 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Amarjeet**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etawah.

No. 1129 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Prahalad Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Auraiya in the vacant court.

No. 1130 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Arvind Kumar Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Barabanki.

No. 1131 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Shakti Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ambedkar Nagar.

No. 1132 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ombir**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 1133 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sarvjeet Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ambedkar Nagar.

No. 1134 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Parul Verma**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra in the vacant court.

No. 1135 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Nitendra Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

No. 1136 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ashutosh Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bhadohi at Gyanpur.

No. 1137 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rahul Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Basti.

No. 1138 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mahesh Chandra Verma**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 1139 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ashish Kumar Chaurasia**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1140 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Omvir Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mainpuri.

No. 1141 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Archana**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

No. 1142 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Parmeshwar Prasad**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

No. 1143 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rishi Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Auraiya.

No. 1144 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vineet Chaudhary**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mainpuri.

No. 1145 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Indra Prakash**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 1146 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Manoj Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bijnor.

No. 1147 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sita Ram**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bulandshahr.

No. 1148 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Santosh Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Barabanki.

No. 1149 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Surjan Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Banda.

No. 1150 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pankaj Jaiswal**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Unnao in the vacant court.

No. 1151 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Anand Prakash Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Balrampur.

No. 1152 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Asha Rani Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hathras.

No. 1153 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ram Baboo Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Raibareli.

No. 1154 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Dharmender Rana**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi in the vacant court.

No. 1155 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Smt. **Sneh Lata Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh in the vacant court.

No. 1156 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Shailendra Kumar Verma**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

No. 1157 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Deepak Yadav**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jalaun at Orai in the vacant court.

No. 1158 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ram Net**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1159 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rahul Anand**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 1160 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Neetu Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bulandshahr.

No. 1161 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Niranjana Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1162 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohinder Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sonbhadra.

No. 1163 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Siyaram Chaurasia**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur in the vacant court.

No. 1164 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Bharat Singh Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jhansi.

No. 1165 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Krishna Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Meerut.

No. 1166 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Kashi Prasad Singh Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 1167 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Praveen Kumar Tyagi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kanpur Dehat.

No. 1168 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohd. Nasim**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kannauj in the vacant court.

No. 1169 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Krishna Kumar**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 1170 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Dina Nath**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 1171 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vijaya Bahadur Yadava**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 1172 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ramanand**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Balrampur.

No. 1173 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ram Karan Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1174 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ajay Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Agra.

No. 1175 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Chhote Lal Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Faizabad.

No. 1176 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Santosh Kumar Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Faizabad.

No. 1177 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Baquar Shamim Rizvi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bijnor.

No. 1178 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Azad Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 1179 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pramod Kumar Gupta**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ambedkar Nagar.

No. 1180 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay Chaudhary**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 1181 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Arun Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 1182 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Chanchal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etah.

No. 1183 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Saif Ahmad**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

No. 1184 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohammad Ilyas**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sitapur.

No. 1185 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Viveka Nand Vishwakarma**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bhadohi at Gyanpur in the vacant court.

No. 1186 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pramod Kumar Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kanpur Dehat in the vacant court.

No. 1187 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Manish Kumar**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur in the vacant court.

No. 1188 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Awadhesh Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jalaun at Orai.

No. 1189 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mahendra Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Unnao.

No. 1190 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay Kumar Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 1191 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abul Kaish**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

No. 1192 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vinay Arya**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kannauj.

No. 1193 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sunil Prasad**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 1194 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhimanyou Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chitrakoot in the vacant court.

No. 1195 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohan Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 1196 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Manoj Kumar Siddhu**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Saharanpur.

No. 1197 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Mona Panwar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Aligarh.

No. 1198 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ravindra Prasad Gupta**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court

No. 1199 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vineet Kumar Vaswani**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 1200 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Arvind Vikas**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 1201 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vikash Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Muzaffarnagar.

No. 1202 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Sandeepa Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Fatehpur.

No. 1203 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Kundan Kishor**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kannauj.

No. 1204 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Shalini Sagar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Budaun.

No. 1205 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Shailendra Verma**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 1206 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ravi Kant**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1207 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Sweta Verma**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

No. 1208 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rahul Prakash**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bhadohi at Gyanpur.

No. 1209 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ravi Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

No. 1210 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Janardan Prasad Yadav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

No. 1211 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mohammad Azad**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Budaun.

No. 1212 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gyanendra Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kanpur Dehat.

No. 1213 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Jahendra Pal Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kanpur Dehat.

No. 1214 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Anil Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1215 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Jay Gopal Giri**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bhadohi at Gyanpur.

No. 1216 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Alka Bharti**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 1217 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Ankita Shukla**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lucknow.

No. 1218 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rakesh Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Budaun.

No. 1219 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Siddhartha Kumar Wagav**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Firozabad.

No. 1220 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Chandra Mohan Chaturvedi**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 1221 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Parul Anjor**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Unnao.

No. 1222 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Gunandra Prakash**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 1223 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Abhay Prakash Narain**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 1224 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Subodh Bharti**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kannauj.

No. 1225 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pashupati Nath Mishra**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Chandauli.

No. 1226 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ravish Kumar Attri**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Shikohabad (Firozabad).

No. 1227 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Smt. **Nirmala**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hardoi.

No. 1228 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Hemant Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Banda.

No. 1229 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Tribhuwan Nath**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bhadohi At Gyanpur.

No. 1230 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Parashu Ram**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 1231 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Anil Kumar**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 1232 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Shiv Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 1233 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Arbind Kumar Gautam**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kushi Nagar at Padrauna in the vacant court.

No. 1234 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Uday Veer Singh**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 1235 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sunil Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Muzaffarnagar.

No. 1236 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Tribhuwan Nath Paswan**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mirzapur.

No. 1237 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Pratibha Narayan**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 1238 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ranveer Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hamirpur.

No. 1239 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Sangita Kumari**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Kanpur Dehat.

No. 1240 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Shalini Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Agra.

No. 1241 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay Kumar**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh in the vacant court.

No. 1242 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Birendra Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 1243 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Kuldeep Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 1244 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ram Avtar Prasad**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 1245 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rajeev Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Agra.

No. 1246 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ram Lal**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi in the vacant court.

No. 1247 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Manoj Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 1248 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Rajendra Prasad Bharati**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahrajganj in the vacant court.

No. 1249 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Susri **Renu Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Agra.

No. 1250 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Km. **Kalpna**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 1251 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Deep Kant Mani**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghaziabad.

No. 1252 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Shailender Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Meerut.

No. 1253 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Satyendra Kumar Lal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mainpuri.

No. 1254 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Talewar Singh**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur in the vacant court.

No. 1255 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay Kumar Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pilibhit.

No. 1256 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ramgopal Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Shikohabad (Firozabad).

No. 1257 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pradeep Kumar Jayant**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba in the vacant court.

No. 1258 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Praveen Sonkar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

No. 1259 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sushil Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jhansi.

No. 1260 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay K Lal**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 1261 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Pradip Kumar Ram**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 1262 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Munna Prasad**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

No. 1263 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Mahesh Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 1264 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sanjay Kumar Gord**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 1265 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vipin Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jyotiba Phule Nagar.

No. 1266 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Lokesh Varun**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 1267 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vimal Prakash Arya**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Unnao.

No. 1268 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Hari Prasad**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 1269 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Smt. **Rekha Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Aligarh.

No. 1270 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ram Raj**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 1271 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Anil Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

No. 1272 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Arun Kumar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mathura.

No. 1273 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Devendra Nath Singh**, Candidate Civil Judge, Junior Division is appointed U/s 16(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar in the vacant court.

No. 1274 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Vikas Verma**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sitapur.

No. 1275 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Jitendra Singh**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Moradabad.

No. 1276 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Raju Prasad**, Candidate Civil Judge, Junior Division to be Civil Judge, Junior Division, Siddharth Nagar.

No. 1277 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Sushil Kumar Kharwar**, Candidate Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Siddharth Nagar vice Sri Prahalad Singh.

No. 1278 /DR(S)/2006

Sri **Prahalad Singh**, Judicial Magistrate, First Class, Siddharthnagar to be Additional Civil Judge, Junior Division, Siddharthnagar.

No. 1279 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Ram Bilas Prasad**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hardoi.

No. 1280 /DR(S)/2006

Pursuant to U.P. Government Appointment/Notification No. 2430/II-4-06–32(1)/2001 T.C.-1 dated 26.5.2006 Sri **Anil Kumar Kharwar**, Candidate Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 107 /DR (S)/2006: Allahabad: Dated: June 13, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. **The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow requesting him to impart induction training to the newly appointed Civil Judge, Junior Division in three batches of 120 officers (1st Batch – Sl. No. 1 to 120, 2nd Batch- Sl. No. 121 to 240 and 3rd Batch- Sl. No. 241 to onwards (plus who could not participate in their allotted batch) in two phases of 45 days each as per existing practice.** (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place Notification before Hon'ble Judges, Sitting at Lucknow Bench, Lucknow. (Information available on Email).

7. All the District & Sessions Judges, along with photocopy of U.P. Government Notification/Appointment No. 2430/II-4-06-32(1)/2001 T.C.-1 dated 26.5.2006. (Information available on E-mail).

- (i) **The District & Sessions Judges are directed that before permitting the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post, shall obtain affidavit in the prescribed proforma as appended with the aforesaid Government Notification/ Appointment dated 26.5.2006 in respect of their Character antecedents from them.**
- (ii) **The recent passport size photograph shall be affixed on the affidavit by the candidate Civil Judge Junior Division.**
- (iii) **The aforesaid original affidavit containing photograph alongwith copy of the charge certificates of the candidate Civil Judge Junior Division be sent to the Deputy Registrar (Services), High Court, Allahabad by registered post and photo copy of the same (affidavit & Charge Certificate) be sent to the Government of U.P., Appointment Section-4, Lucknow forthwith.**
- (iv) **The District & Sessions Judges are asked to direct 120 newly appointed officers in the cadre of Civil Judge, Junior Division posted in the district as mentioned in the appended list to participate in the Induction Training programme, which is scheduled to be held w.e.f. 24th June, 2006 (1st Batch) at Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.**
- (v) **The District & Sessions Judges are directed to make arrangement for two weeks' training in the Judgeship for those newly appointed officers in the cadre Civil Judge, Junior Division posted in the districts who have not been nominated to undergo Induction Training in the first batch. They are further directed to take judicial work from these officers after completion of aforesaid two weeks' training in their wisdom.**

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All the newly appointed candidates Civil Judge, Junior Division.

- (i) **Above mentioned appointed candidates Civil Judge, Junior Division will proceed to take over charge of their places of posting and submit an affidavit in the prescribed proforma as enclosed with the U.P. Government Notification/ Appointment No. 2430/II-4-06-32(1)/2001 T.C.-1 dated 26.5.2006 in respect of their character antecedents immediately to the District & Sessions Judges concerned before to take over charge on the post in the Judgeships. The recent passport size photograph shall be affixed on the affidavit by the candidate Civil Judge Junior Division.**
- (ii) **After taking over charge on the post in the concerned district first one hundred and twenty officers in the cadre of Civil Judge, Junior Division whose names are given in appended list are directed to undergo Induction Training which is scheduled to be held w.e.f. 24th June, 2006 (1st Batch) at Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.**
- (iii) **Newly appointed candidate Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 2430/II-4-06-32(1)/2001 T.C.-1 dated 26.5.2006.**

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Section Officer (Admin. H) Section, High Court, Allahabad
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(K. K. RANJAN)

DEPUTY REGISTRAR (SERVICES)